

MEGHALAYA LEGISLATIVE ASSEMBLY

LIST OF BUSINESS

BUDGET SESSION

FRIDAY MARCH 20, 2015

GOVERNMENT BUSINESS

1. Questions.
2. Shri JAMES K. SANGMA, MLA to call the attention of the Minister in-charge Home (Police) under Rule 54(1) of the Rules of Procedure and Conduct of Business to the news item published in "*Meghalaya Times*" dated 8th March, 2015 under the caption "*CSWO demands arrest of 'Killer Cops' in Oragitok incident*".
3.
 - a) Prof. R. C. LALOO, Deputy Chief Minister in-charge Education to beg leave to introduce the North East Adventist University Bill, 2015.
 - b) If leave be granted to introduce the Bill.
4. General Discussion on the Budget.

*Dated Shillong,
the 19th March, 2015*

*H. Myllemngap,
Secretary,
Meghalaya Legislative Assembly*